GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1151 ANSWERED ON:02.05.2016 ST Employees in Central Universities Hay Prof. Richard

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some cases of discrimination against Scheduled Tribe (ST) employees in Central Universities have come to the notice of the Government and if so, the details thereof and the action taken by the Government in this regard;
- (b) if so, whether various posts of non-teaching staff reserved for Scheduled Tribes (STs) are lying vacant in some Central Universities particularly School of Open Learning (SoL) under Delhi University despite the availability of eligible candidates; and
- (c) if so, the details thereof and the reasons therefor and the steps taken to fill these vacancies at the earliest and the time by which these are likely to be filled up?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): Central Universities are autonomous institutions which are governed by their own Acts and Statutes and are competent to deal with such complaints as well as take steps to prevent all kinds of harassment and discrimination against any section of employees. However, such data is not centrally maintained.
- (b) & (c): As informed by University Grants Commission (UGC), out of 2022 sanctioned non-teaching posts for Scheduled Tribes (STs) in Central Universities including School of Open Learning (SOL) under Delhi University, 735 posts are lying vacant. Occurring of vacancies and filling them is a continuous process. The onus of filling up the non-teaching posts lies on Central Universities which are autonomous bodies. Ministry of Human Resource Development and UGC have repeatedly urged Central Universities to fill up the vacancies. The UGC also issues instructions from time to time to all Central Universities for implementation of SC/ST/PWD/OBC reservation policy of the Government and for strict compliance of reservation policy.
